

MR. CHAIRMAN: Next question.

**COMMITTEE TO ENQUIRE INTO THE
WORKING OF D.T.U.**

*90. SHRI JAGAT NARAIN: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a Committee to enquire into the working of the Delhi Transport Undertaking; and

(b) if so, what are the details of the proposal?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) A Works Study Team appointed by the Government is examining various aspects involved. The terms of reference of the Study Team are laid on the Table of the House.

STATEMENT

*Terms of Reference of the Works
Study Team appointed to go into the
working of the Delhi Transport
Undertaking*

1. To assess the road transport requirements of the Union territory of Delhi in view of the increase in traffic.

2. To study proposals for meeting road passenger transport requirements of the territory including the rural areas.

3. To examine the expansion programme prepared by the Delhi Transport Undertaking for the Fourth Five Year Plan period.

4. To study the relationship of the present fare structure with the existing cost of operation and recommend whether there is need for the review of bus fare structure of the Delhi Transport Undertaking in view of the increase in the cost of operation.

5. To examine and review arrangements for prevention of ticketless travel and suggest measures for increasing the income of the Undertaking.

6. To examine the financial position of the Undertaking with particular reference to the proper utilisation of loans granted to the Undertaking and, if necessary, suggest measures for remedial action.

7. To make such other recommendations as may be germane to the issues under consideration.

श्री जगत नारायण : जो आपने ये टर्म्स आफ रिफरेंस रखे हैं, उनमें यह नहीं बतलाया कि कितने आदमी हैं इस टीम में और उनके क्या क्या नाम हैं और यह टीम कितने वक्त में अपना सारा काम खत्म कर देगी। जनाब, मेरा सवाल यह था कि क्या इन्क्वायरी कमेटी डी० टी० यू० सर्विसेज के पास्ट और प्रेजेंट कन्डिशन पर रिपोर्ट देगी। इन टर्म्स आफ रिफरेंस में कोई जिक्र नहीं है कि डी० टी० यू० सर्विसेज जो चल रही है, वे मुसलसल घाटे में चल रही हैं, उनके साथ जब पंजाब गवर्नमेंट को बसें चलती थीं, तो वे फायदे में चलती थीं। प्राइवेट बसें भी जो अब चल रही हैं तो फायदे में चल रही हैं। क्या वजीर साहब बतलायेंगे कि गवर्नमेंट इन टर्म्स आफ रिफरेंस में क्या यह टर्म भी शामिल करेगी कि इन्क्वायरी कमेटी यह भी देखे कि क्यों इतना घाटा पड़ता रहा है डी० टी० यू० सर्विसेज को, और इसकी क्या वजह थी? क्या ओवर-स्टाफ्ड थी या उनके पास बसें नहीं थी? सारी बात के मुताबिक इन्क्वायरी हो।

PROF. V. K. R. V. RAO: I think, Sir, the question asked by the hon. Member is covered by item 6 in the terms of reference, which says:

"To examine the financial position of the Undertaking with particular reference to the proper utilisation of loans granted to the Undertaking

and, if necessary, suggest measures
for remedial action."

Also item 4 covers the question, and it is—

"To study the relationship of the present fare structure with the existing cost of operation".

I think the points referred to by the hon. Member would be covered by the terms of reference. If they are not, I shall see that action is taken to see that they are covered.

श्री जगत नारायण : वे नाम नहीं बताए,
कौन से नाम और काम कब खत्म होगा ?

श्री सभापति : नाम किस के, कमेटी
के मेम्बरों के ?

श्री जगत नारायण : जी हाँ ।

PROF. V. K. R. V. RAO: Yes, Sir. 'The Chairman of the Committee is Mr. R. S. Krishnan, Finance Secretary, Delhi Administration, and the other two members are Mr. Srivas-Java, Director (Transport), and Mr. Khan, Additional General Manager of the Delhi Transport Authority.

SHRI C. D. PANDE: In view of the fact that next to high prices is the difficulty experienced with the DTU transport in Delhi, which is proving most vexatious and inconvenient to the public of Delhi, will the Government, having had for long the experience of the inadequacy of Delhi public transport, consider DTU shrinking its area of operation so that they could cope better with public transport in Delhi and its suburbs? They may withdraw their inter-State routes, for example the prestige routes to Kashmir, Agra, Jaipur and other places. If even that is not sufficient, will Government consider, if necessary, leaving certain routes for operation by private transport-owners so that the DTU buses could cover at least such areas where they could operate their services in a satisfactory manner?

PROF. V. K. R. V. RAO: I hope that all these questions will be taken into consideration, after we have received the report of this Works Study Team.

MR. CHAIRMAN: Next question.

MODERN BAKERIES

◆91. SHRI BABUBHAI M. CHINAI: Will the Minister of FOOD AND AGRICULTURE be pleased to state the progress made so far in regard to the establishment of modern bakeries in India with foreign aid in the Public Sector?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI D. ERING): A statement indicating the position is laid on the Table of the Sabha.

STATEMENT

Nine modern bakeries are proposed to be set up in the public sector with foreign aid. Equipment and machinery required for six units is being given by the Government of Australia as a gift under the Colombo Plan. A similar gift is being given by Canada for three units. On reaching full production, these nine units would be producing about 3.5 lakh loaves of 400 grams each per day.

2. Establishment of the bakeries with Australian equipment, of which offer was received earlier, is being taken up first. The construction of buildings at Bombay, Madras and Cochin is already in an advanced stage and the first two units, viz. Bombay and Madras are likely to go into production in about three months' time. The unit at Cochin is likely to go into production soon thereafter.

3. As regards the other three places, viz. Ahmedabad, Calcutta and Delhi, formalities like acquisition of land, preparation of plans and estimates, etc., have already been completed. Construction work has already started